

Vidyalayas at stations where there is only one Vidyalaya.

Minimum enrolment of 15 in each stream.

Vidyalayas located in far flung areas and at stations where no school having the plus two scheme and affiliated with the Central Board of Secondary Education is available.

Minimum enrolment of 10 in each stream.

Further, the Vidyalayas to be upgraded should have adequate physical facilities like accommodation, laboratories, workshops and playfields as per the norms prescribed by the Kendriya Vidyalaya Sangathan.

(c) and (d). As soon as the Vidyalaya is upgraded, necessary staff is sanctioned by the Kendriya Vidyalaya Sangathan.

Under-Graduate Colleges by U.G.C.

3153. SHRI PRATAPRAO BHOSALE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the University Grants Commission proposes to open new ideal under-graduate colleges under the new education policy on pilot basis;

(b) if so, the details thereof;

(c) the special features of such colleges;

(d) whether such colleges are likely to be opened by the end of Seventh Five Year Plan; and

(e) the courses proposed to be conducted by these colleges, State-wise?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAH): (a) No, Sir.

(b) to (e). Do not arise.

Crisis in Iron Ore Mining Industry Due to Reduction in Export of Iron Ore

3154. SHRIMATI JAYANTI PATNAIK: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Union Government are aware that due to reduction in export of iron ore, there is a crisis in the iron ore mining industry in Orissa leading to large scale retrenchment of tribal mine workers in different parts of the State:

(b) the details of export of iron ore from Paradip Port during the last three years and whether it is expected to increase during the current year; and

(c) the steps being taken to deal with this crisis?

THE MINISTER OF STATE, IN THE DEPARTMENT OF STEEL IN THE MINISTRY OF STEEL AND MINES (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) Details of exports of iron ore from Paradip Port during last three years are as under:—

| | |
|---------|-------------------|
| 1985-86 | 18.70 Lakh tonnes |
| 1986-87 | 20.29 Lakh tonnes |
| 1987-88 | 17.09 Lakh tonnes |

It is unlikely that exports of iron ore from Paradip Port will increase during the current year.

(c) Some of the steps taken or proposed to be taken to improve export of iron ore from Paradip Port and thus to increase off-take of iron ore from the mines in Orissa and other parts of the eastern region are —

- (i) All out efforts by the MMTC to sell maximum possible tonnage to over-seas buyers through Paradip port;
- (ii) Offering an additional discount for offtake from Paradip port over the prices fixed from other ports.
- (iii) deepening of the port for carrying large sized vessels upto 170,000 DWT; and
- (iv) extension of benefit of 100% export oriented units to the iron ore mining sector.

Damage to Art Objects Sent to USSR

3155. SHRI BHATTAM SRIRAMAMURTY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that 40 out of 200 Indian objects and sculptures of National Museum sent to USSR for Festival of India sustained damages;

(b) whether a jade bowl of Moghul period, a 16th century statue of Meera and 5th century Chaturmukha Siva Lingam from Nachna are among those which have suffered damages;

(c) whether an expert committee which approved the objects for the festival has examined them again and passed any remarks, if so, the details thereof; and

(d) whether the objects damaged in USSR belong to Archaeological Survey of India, if so, the details of the same?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND

CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a) Out of 512 art objects sent to USSR by National Museum, 27 are reported to have suffered damage. All these art objects were insured on a "wall to wall" basis.

(b) Yes, Sir.

(c) The Expert Evaluation Committee has since examined the damaged art objects and recommended the quantum of insurance claim for the dangers as under;

| | |
|----------------------------|---------------|
| i) Jade bowl | Rs.1,00,000/- |
| ii) Meera statue | Rs. 25,000/- |
| iii) Chaturmukha sivalinga | Rs. 25,000/- |

(d) Out of these damaged art objects, three art objects viz. (i) Chaturmukhi Sivalinga, (ii) Gajendramoksha and (iii) Simhavyala belong to the Archaeological Survey of India.

Construction of M.V. Sanjeevini in Cochin Shipyard

3156. SHRI ATISH CHANDRA SINHA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the present stage of construction and repair of the M.V. Sanjeevini in the Cochin Shipyard.

(b) the expenditure incurred on the ship and the amount of advance or billed amount received from the owner;

(c) whether any loss has been incurred on construction and repair of the ship; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) The repair works are in final stages of completion with